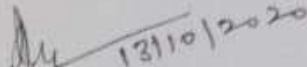


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS: DELHI
Amendment in roster of Physical Courts for the month of October, 2020

This is with reference to this office order/roster bearing No. 607/15966-16015/Misc./Gaz./PDJ West/Delhi/2020 dated 29/09/2020 with regard to holding Physical Courts in West District, for the month of October 2020. The following changes are made therein :-

That in view of request made by Ms. Hemani Malhotra, Ld. PO-MACT-02, West District, she is permitted to hold Court proceedings on 16/10/2020 through video conferencing as she is unable to hold court proceedings physically on that day. Rest of the roster referred above, shall remain the same.



(DHARMESH SHARMA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. 607/16671-16699 /Misc./Gaz./PDJ West/2020

Dated: 13-10-20

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi with the request to bring the same into the knowledge of their Court staff.
4. The Officer Incharge, Pool Car and Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Computer Branch, Tis Hazari Courts, Delhi.
6. The Branch Incharge, all Branches, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.
9. The PS to the undersigned.
10. The Reader to the undersigned.
11. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
12. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
13. The Jail Superintendent, Tihar Jail, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)